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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 213/16
PETITION NUMBER : TP 188/17
NAME OF THE PETITIONER (S) : DIAMOND MANAGEMENT & TECHNOLOGY CONSULTANTS PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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ARJUN K PERIKAL &
ABHIJIT ATUR FOR
J Sagar Associates
9663309317

PETITIONERS



ORDER

Counsel for Petitioner is present. He has filed two sets of copies. This case is received from Hon. High Court of Karnataka and hence, notices to go to OL, ROC and RD. Registry to issue notices to them.

2. Posted to 13.3.2017.


MEMBER(J)


MEMBER(T)